

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1342/(MAH)/2017
MA No. 427/2017

CORAM:

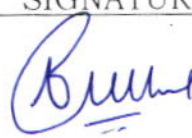
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Sadguru International
V/s.
Yagnam Pulverizer Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS Ulhas B. Shetty	Practising Company secretary for The	

ORDER

M.A. No. 427/2017 in C.P. No. 1342/18BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Learned Representative has placed on record the Withdrawal Application.
2. As per the Withdrawal Application and particulars mentioned therein the Petitioner is seeking permission to withdraw the Petition. Granted.
3. The Petition is disposed of as "Withdrawn". To be consigned to the Records.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
06.10.2017
ah

Sd/-
M.K. Shrawat
Member (Judicial)